

(b) the present position in respect of nationalisation of the automobile industry in the light of the statements issued by the Minister of Industry from time to time?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) and (b). Government are presently considering various proposals, including the participation of the public sector, for upgradation of the Automobile Industry. There is no decision to nationalise the Automobile Industry.

Price Rise of Bajaj and Priya Scooters

348. SHRI C. N. VISVANATHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that Bajaj and Priya Scooters are being sold at a high premium; and

(b) if so, the steps taken or proposed to be taken to control such profiteering?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) and (b). No specific instance has been brought to the notice of the Government. No intending purchaser is required to pay for the purchase of scooter a price exceeding the authorised price.

Allocations to Karnataka for Sixth Plan

349. SHRI S. B. PATIL: Will the Minister of PLANNING be pleased to state:

(a) whether the discussion with the Karnataka Government regarding the Annual plan for the year 1979-80 and also allocations for the Sixth Plan between State and Central Government for different sectors have been settled and completed;

(b) if so, what is the size of the Karnataka Sixth Plan and annual

plan for 1979-80 and share of the State and Centre for different Sectors; and

(c) the amount earmarked for the development of most backward districts of Karnataka in the annual plan and also the names of identified most backward districts in Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) and (b). Discussions have taken place only on the Annual Plan—1979-80. Size of the Plan sectoral distribution are still under consideration. It may, however, be mentioned that the Central assistance is given in the form of block loans and grants for the State Plan as a whole and not for different sectors. The Five Year Plan of the State for 1978—83 will be decided after a decision by the N.D.C. on issues relating to distribution of Central assistance, and transfer of certain Centrally sponsored schemes to the State Plans.

(c) Funds are not specifically earmarked in the Five-year or Annual Plans for backward districts in States. It is for the State Government to make necessary allocations for programmes of development which will benefit specially backward areas. These areas can also benefit from schemes of area development (e.g. for Drought-prone areas), schemes for benefiting poor farmers, and the Minimum Needs Programme. In relation to certain programmes Karnataka has identified Gulbarga, Bellary Bidar, Bijapur, Raichur and Tumkur as backward districts.

Crimes in the Country

350. SHRI K. LAKKAPPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the crime situation in the country during 1978 with details of such